





DIVISION BENCH  
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/452(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	RATIONAL INVESTMENT RESEARCH PVT. LTD VS PATLIPUTRA INFOTECH PARK. PVT . LTD.
UNDER SECTION	SEC. 130(1)

**Appearance (via video conferencing/physically)**  
None

**ORDER**

1. None for the parties present.
2. The matter stands adjourned to **21.06.2024**.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)